

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TRANSPARENT ENERGY SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation: 30-10-2025; List of Stakeholders as on Date: 06-04-2026; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	00	4170538.00	00	4170538.00	0	0	0	NA
2	Liquidation costs incurred till date	0	15998596.00	0	15998596.00	0	0		NA
3	Secured financial creditors	1	1551030962.14	1	1551030962.14	0	0		Annexure 3
4	Unsecured financial creditors	00	00	0	0	0	0		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	140	46490422.00	136	38537686.01	0	7952735.99	0	Annexure 6
7	Operational creditors (Government Dues)	3	6844297.00	1	1962301.00	0	4881996.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	104	297289590.85	103	287238847.37	0	10050743.48	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		248	1921824405.99000 02	241	1898938930.52	0	22885475.47	0	